

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/271/ (IB)/2017  
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD  
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS CHENNAI PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	<del>B. SHAKTHI PRIYA</del> (FOR KING & PARTRIDGE)	COUNSEL FOR OPERATIONAL CREDITOR	B. Shakti Priya. (For King & Partridge)
2.	G. Ponmani (For Naman Jewellers)	counsel for Respondent	G. Pon

**ORDER**

Counsels for both the parties are present. Last and final opportunity is given to the Corporate Debtor for settlement of the outstanding debt, failing which matter will be taken up for final hearing. Put up on **15.12.2017 at 10.30 A.M.**

  
MEMBER (JUDICIAL)

ghk